

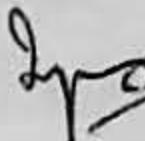
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30/9/94

Hon. Mr. K. Muthukumar, A.M.

Sri Anand Kumar appeared for applicant. On the basis of this Tribunal's order dated 9.9.91 the applicant's representation for providing the job to her married daughter was considered by General Manager as per directions of this Tribunal but, representation has not ^{been} agreed to ^{on} merit and facts of the case.

In view of this, no case is made out for compassionate appointment in this application and is accordingly dismissed on merit.


A.M.

/m.m./